

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014




CORAM: Present: SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Mr. Surendra Kumar Dalmia  
V/s.  
M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

01	K. S. AIYAR	ADV. FOR MDPL 2 some Ors	
02	PRANAV SAMPAT HAABIL VAHANUATI i/b KHAITAN & Co	ADV FOR PETITIONERS	
3.	Sweetly Khatar i/b Bachobhai Munim & Co	Adv for Resp No 2, 5 & 7	

ORDER

T.C.P. No. 48/397-398/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **29.01.2018** for final hearing.

08.12.2017

Aah

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)